

**Hon'ble NGT, Principal Branch, New Delhi O.A. No. 58/2018 (WZ)**

(Protection of Environment and Public Service Committee Vs. Union of India and Ors)

As per order dated 15/06/2020 CPCB and GPCB are directed to submit further action taken report and also if deem it necessary, engage any independent agency or IIT and submit the report with regard to damage assessed by the committee within four weeks.

With reference to above mentioned order virtual meeting convened on 07/07/2020 with CPCB Regional directorate- Vadodara, GPCB Regional Officer- Junagadh and decided below mentioned agencies to undertake work in time bound manner and indicative TOR also prepared which can be modified based on discussion with the expert agency finalized.

1. IIT , Gandhinagar,
2. NEERI, Nagpur,
3. Indian School of Mine, Dhanbad,
4. Council of Scientific and Industrial Research and Central Institute of Mine Fuel Research (CIMFR- CSIR), Dhanbad
5. National Productivity Council, Gandhinagar.

Above mentioned expert agencies were approached by letter and email on 30/07/2020 and same are collectively enclosed herewith as per Annexure- A, minutes of meeting attached herewith as per Annexure- B, further indicative terms of reference regarding computation of net present value of ecological services foregone forever, cost of damage to the pristine ecology and cost of mitigation and restitution of environment in Gir Somnath mining area is enclosed herewith as per annexure- C.



## GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar 382 010

Phone : (079) 23222425

(079) 23232152

Fax : (079) 23232156

Website : www.gpcb.gov.in

30 JUL 2020

By: R.P.Ad

No: GPCB/LGL:NGT:Gen:109(2)/565236/

To,  
Director,  
Central Institute of Mining and Fuel Research,  
Barwa Road,  
Dhanbad-826001.  
Jharkhand State.

Subject: Proposal for evolution of the damage assessment report of the lime stone mine of Junagadh and Gir Somnath district.

Reference: Hon'ble NGT matter No: 58/2018(WZ)

Sir,

In the case of O.A. No:58/2018 Hon'ble NGT has directed to a committee consisting GPCB, SEIAA and Geologist department to prepare Damage Assessment Report due to illegal lime stone mining activity in Junagadh and Gir Somnath district. The committee has prepared a report and submitted to Hon'ble NGT. In the said report the committee observed to need "to evaluate the detailed assessment by the expert institution/organization of the national repute".

Considering above, GPCB intended to engage your esteem institute for evolution and assessment of the report prepared by the committee with reference to objective mandated by Hon'ble NGT in its order.

Kindly give your terms and conditions including financial implication for the above work and submit to the Board within 7 day. As this matter is time bound considering Hon'ble NGT order your early action in the matter will be highly appreciated.

Copy of the Damage Assessment Report prepared and submitted to Hon'ble NGT, Hon'ble NGT orders and Terms of Reference for the above work is enclosed herewith for your ready reference.

This letter is issued after approval of competent authority.

Thanking You,

For and on behalf of  
GUJARAT POLLUTION CONTROL BOARD

(M.V.PATEL)

ENVIRONMENTAL ENGINEER

Encl:

1. Minuters of Meeting with TOR.
2. Hon'ble NGT order Dated:01/05/2019
3. Hon'ble NGT order Dated:15/06/2020

**Clean Gujarat Green Gujarat**  
ISO-9001-2008 & ISO-14001 - 2004 Certified Organisation



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Website : www.gpcb.gov.in

By: R.P.Ad

No: GPCB/LGL:NGT:Gen:109(2)/ 56529

30 JUL 2020

To,  
Director,  
Indian Institute of Technology,  
Palaj, Gandhinagar-382315.  
Gujarat.

Subject: Proposal for evolution of the damage assessment report of the lime stone mine of Junagadh and Gir Somnath district.

Reference: Hon'ble NGT matter No: 58/2018(WZ)

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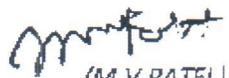
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GPCB

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Website : [www.gpcb.gov.in](http://www.gpcb.gov.in)

No: GPCB/LGL:NGT:Gen:109(2)/565237

30 JUL 2020

To,  
Regional Directorate,  
National Productivity Council,  
E - 5, G.I.D.C. Electronic Estate, Sector 26,  
Gandhi Nagar- 382028. Gujarat State.

Subject: Proposal for evolution of the damage assessment report of the lime stone mine of Junagadh and Gir Somnath district.

Reference: Hon'ble NGT matter No: 58/2018(WZ)

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Website : www.gpcb.gov.in

By: R.P.Ad

No: GPCB/LGL:NGT:Gen:109(2)/ 56 52957

30 JUL 2020.

To,  
Director,  
National Environment Engineering Research Institute,  
Nehru Marg, Opp. Central Jail,  
Wardh Road, Nagpur-440018,  
Maharashtra State.

Subject: Proposal for evolution of the damage assessment report of the lime stone mine of Junagadh and Gir Somnath district.  
Reference: Hon'ble NGT matter No: 58/2018(WZ)

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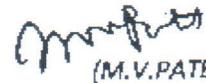
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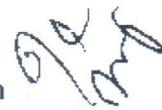
  
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# GUJARAT POLLUTION CONTROL BOARD

1076

PARYAVARAN BHAVAN

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Fax : (079) 23232156

Website : www.gpcb.gov.in

No: GPCB/LGL:NGT:Gen:109(2)/ 565289)

30 JUL 2020

By: R.P.Ad

To,  
Indian Institute of Technology,  
(Indian School of Mines), Police Line,  
Sardar Patel Nagar, Hirapur, Dhanbad-826004,  
Jharkhand State.

Subject: Proposal for evolution of the damage assessment report of the lime stone mine of  
Junagadh and Gir Somnath district.

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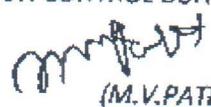
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Annexure - B

17/10/2027

**Minutes of the Virtual Meeting held wrt. Hon'ble NGT Matter No. 58/2018 (WZ)**  
**(Protection of Environment and Public Service Committee Vs. Union of India and Ors.).**

- References: 1. Hon'ble NGT order dtd. 01/05/2019  
2. Hon'ble NGT order dtd. 15/06/2020.  
3. Report of committee submitted to Hon'ble NGT.

A virtual meeting was convened on 07/07/2020 related to compliance of Hon'ble NGT order dated 15.06.2020 in the matter of OA No. 58/2018 (WZ) (Protection of Environment and Public Service Committee Vs. Union of India and Ors.). Following officials attended the meeting.

1. Dr. Arvind kumar Jha, Scientist D, Central Pollution Control Board Regional Directorate Vadodara
2. Shri Mukesh Makwana, Regional Officer Junagadh GPCB
3. Shri M.V. Patel, Unit Head, Junagadh, GPCB

Shri M.V. Patel, Unit head of Junagadh, GPCB informed that an Action Taken Report was submitted to Hon'ble NGT in compliance of the Order dated 01.05.2019. In the Action taken report, it was stated that computation of net present value of ecological services foregone forever, cost of damage to the pristine ecology and cost of mitigation and restitution of environment is a complex task, particularly loss of ecological damage is very complex and requires institutional capacity to assess it and recommended engagement of an independent agency to compute that assessment of Environmental Damage Compensation. The report was considered on 15.06.2020 by Hon'ble NGT and passed an order. The direction of the Hon'ble NGT as per Order dated 15.06.2020 reads as,

*"CPCB and GPCB are directed to submit further action taken report and also if deem it necessary, engage any independent agency or IIT and submit the report with regard to damage assessed by the Committee. The compliance report be submitted within four weeks"*

Therefore, the present meeting is convened to suggest the agencies who can undertake the task in time bound manner.

Accordingly, the Committee decided following institutes which may be contacted by GPCB alongwith proposed Terms of Reference and Hon'ble NGT order dated 15.06.2020 requesting to carry out the assigned task.

1. IIT, Gandhinagar
2. NEERI, Nagpur
3. Indian School Of Mine, Dhanbad
4. Council Of Scientific And Industrial Research And Central Institute Of Mine Fuel Research (CIMFR-CSIR), Dhanbad \*

#### 5. National Productivity Council, Gandhinagar

In the meeting, it was also decided to share the above mentioned report to engaged institute for the purpose of information sharing and aligning the proposed report based on methodology adopted and modifications, if any.

The financial implications towards engagement of external agency is to be borne by GPCB.

The Committee indicatively prepared the TOR to be sent alongwith letter of intent to the institutes which can be modified based on discussion with the expert agency finalized. The indicative TOR is as attached as **Annexure**. Meeting ended with thanks to all participants.

**Indicative Term of Reference (ToR)**

**Objective of the study:** Computation of net present value of ecological services foregone forever, cost of damage to the pristine ecology and cost of mitigation and restitution of environment in Gir-Somnath mining areas.

**Scope of the study**

The study to be conducted on following aspects

- 1. Identification of environmental attributes and its extent of damage with regard to air, water, soil and ecological sensitive area**
  - Identification of environmental attribute and scoping for damages.
  - Vulnerability assessment on resources and population with regard to environmental damage.
  - Prioritising impactful environmental attribute in relation to extent of damage.
- 2. Net present value of ecological services foregone forever**
  - Compilation of existing information in the matter available from GPCB or arranged by GPCB.
  - Defining ecological service indicators framework.
  - Finalizing key ecological service indicators for the purpose of cost computation.
  - Quantification of extent of irreparable damage to the ecological services considering the opencast small scale mining with cluster assessment approach.
  - Visits, and monitoring of environmental parameters, if required.
  - Summarizing net present value of ecological services foregone.
  - Distribution of cost based on extent of damage from mining activity and quantity of mineral harnessed.
- 3. Cost of mitigation and restitution of environment**
  - Compilation of existing information in the matter available from GPCB.
  - Identification of indicators for restitution of environment.
  - Quantification of damage to the environment with the intensity of mining practices.
  - Assessment of damage to the environment due to procedure adopted for mining activities.
  - Preparation of framework for damage assessment with regard to the mining practices in the area.
  - Computation of environmental damage and distribution of cost on mining agencies based on activities undertaken.
- 4. Environmental Compensation due to violation**
  - Review of existing report for the considered environmental attribute
  - Cross check of computed environmental compensation/ penalty

- Recommendation on the report

**5. Final cost computation**

- Assessment of financial liability based on damage caused to the environment.
- Balancing the damage caused to the environment and mineral harnessed.
- Final liability calculation for the individual units keeping in view of violations, ecological damage, ecological services foregone, etc. depending on area (sensitive, commercial, agricultural), etc.
- Final action plan for restoration of environment in affected area and corresponding cost.

The institutions identified may be asked to submit the proposal for above mentioned scope of work with mention of methodology, cost with component-wise break-up, timeframe and deliverables.